

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. G. R. AGRAWAL
COURT 36 ASSISTANT SESSIONS JUDGE
Criminal Cause List Dated 18-07-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>CHARGE</u>				
1	MAHA P I D 1999	100030/2000	STATE EOW GBCB CID MUMBAI Vs RAJIV JAGDISHCHANDRA KHANDELWAL ORS.	SPP
2	MAHA P I D 1999	100037/2004	STATE EOW MUMBAI Vs PRAKASH AYALDAS MIRANI ORS.	SPP
<u>DOCUMENTS</u>				
3	MAHA P I D 1999	100003/2000	STATE EOW Vs PRANESH RAMSWAROOP. VARMA ORS.	SPP
<u>HEARING</u>				
4	MAHA P I D 1999	100026/2014	The State of Maharashtra Vs Rajesh Narayanprasad Tiwari @Kashyap and ors 2	
(Main Matter REMAND APPLN MPID/0100034/2014)				
5	MISC APPLN MPID	100637/2020	Sandeep Subhas Kalra Vs The State of Maharashtra Thr EOW Unit III	Agrud Partners
6	MISC APPLN MPID	100638/2020	Vivek Vishwanath Kumar Vs The State of Maharashtra Thr EOW Unit III	Agrud Partners
7	MISC APPLN MPID	100655/2020	Situ Ramnath Shastri Vs The State of Maharashtra Thr EOW CB CID Mumbai	Manohar Shetty
8	MISC APPLN MPID	100656/2020	Situ Ramnath Shastri Vs The State of Maharashtra Thr EOW CB CID Mumbai	Manohar Shetty

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
9	SPL.CASE	294/2020	SAKINAKA POLICE STATION Vs MOHD. IQBAL HAJI AMIRUDDIN RAJA SHAIKH AND ANR.01	PP
